														Annexure 8		
Name of Co	orporate Debtor:	Lake District Realty Private Limited														
Date of Co	mmencement of CIRP:	02.11.2023 (Received on 16.11.2023)														
List of Cred	litors as on:	19.09.2024	9.09.2024													
	List of operational creditors (Other than Workmen and Employees and Government Dues)															
	(Amount in ₹)															
SI. No.	Name of creditor	Details of c	aim received	Details of claim admitted						Amount of	Amount of	Amount of	Amount of claim	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount	Whether	% of voting	contingent	any mutual	claim not	under verification			
				admitted		by security interest	covered by	related party?	share in CoC	claim	dues, that	admitted				
							guarantee				may be set-					
						N	VIL									
Total			0	0	0	0	0	0	0	0	0	0	0			